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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **ITA 261/2018**

PR. COMMISSIONER OF INCOME TAX, DELHI-8

..... Appellant

Through: Mr Sanjeev Menon, Standing Counsel
versus

M/S SAPIENT CONSULTING PVT. LTD.

..... Respondent

Through: Mr Neeraj Jain, Mr Aniket D.
Agrawal and Mr Abhisek Singhvi,
Advocates

CORAM:

HON'BLE MR. JUSTICE RAJIV SHAKDHER

HON'BLE MR. JUSTICE GIRISH KATHPALIA

ORDER

05.12.2023

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[Physical Hearing/Hybrid Hearing (as per request)]

1. The record shows that the appeal was admitted *albeit, ex parte* by the coordinate bench on 27.02.2018.
2. Mr Sanjeev Menon, learned standing counsel says that he would require further time to file written submissions in the matter.
- 2.1 The request is acceded to. Written submission will be filed within the next four weeks.
3. List the appeal on 26.04.2024.

RAJIV SHAKDHER, J

GIRISH KATHPALIA, J

DECEMBER 5, 2023/rk

Click here to check corrigendum, if any